

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 223
(IB)-3208(ND)2019

IN THE MATTER OF:

M/s. Punjab National Bank ... **Applicant/Petitioner**
Versus
M/s. Qutab Mercantile Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 12.01.2021

CORAM:

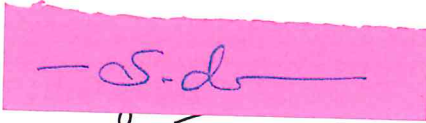
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS: Adv. Nupur Raut for the Applicant, Mr. Balvinder Ralhan,
Advocate for Respondent

ORDER

List the matter tomorrow as a first case i.e., on 13.01.2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)